

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.396  
TO BE ANSWERED ON THE 03<sup>RD</sup> FEBRUARY, 2023**

**AFFORDABLE AND ACCESSIBLE MEDICAL EDUCATION**

**396. SHRI DHARAMBIR SINGH:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) Whether the Government has taken steps to make medical education affordable and accessible in the country;
- (b) If so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) The stance of the Government on the students returning from Ukraine leaving their incomplete courses?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE**

**(DR BHARATI PRAVIN PAWAR)**

(a) to (d): The National Medical Commission Act, 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent (50%) of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, National Medical Commission (NMC) has framed the guidelines and the same were issued on 03.02.2022.

The government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 69% in Medical Colleges from 387 before 2014 to 654 as of now. Further, there is an increase of 94% in MBBS seats from 51348 before 2014 to 99763 as of now and increase of 107% in PG seats from 31185 before 2014 to 64559 as of now. The measures/steps taken by the Government to increase the number of medical seats in the Country include:-

- i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district/ referral hospital under which 94 new medical colleges are already functional out of 157 approved.
- ii. Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.
- iii. Under “Upgradation of Government Medical Colleges by construction of Super Specialty Blocks” of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) scheme, a total of 75 projects have been approved, of which 60 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.
- v. Relaxation in the norms for setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.
- vi. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- vii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/Dean/Principal/ Director in medical colleges upto 70 years.

The National Medical Commission (NMC) has devised a scheme under which Indian students who were in the last year of their undergraduate medicine course (due to COVID-19, Russia-Ukraine conflict etc had to leave their foreign medical institute) and have subsequently completed their studies as also have been granted certificate of completion of course/degree by the respective institute, on or before 30th June, 2022, are permitted to appear in Foreign Medical Graduate Examination. Thereafter, upon qualifying the FMG examination, such foreign medical graduates are required to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years to make up for the clinical training which could not be physically attended by them during the undergraduate medicine course in the foreign institute as also to familiarize them with practice of medicine under Indian conditions. Foreign medical graduates get registration only after completing the CRMI of two years.

As per information received from MEA, the Indian Embassy in Kyiv has communicated with all the concerned Universities in Ukraine for providing transcript and other documents in a smooth manner to the students. The details are available on the website of Embassy to assist students to address any related issues.

The NMC has also issued Public Notices conveying its No-objection to the Academic Mobility Program offered by Ukraine i.e. temporary relocation (for the period of conflict) to other universities applicable in either of 29 countries as mentioned in the Public Notice. A few students have opted for Academic Mobility Program.

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